

- (22) Order No. VTC-SR-37 dated 14-3-75 in the case of Shri Chuni**hai Shankerbhai Patel** of Dabhan Taluka Nadiad in the District of Kaira.
- (23) Order No. TNC-VCT-SR dated 29-3-75 in the case of the Chairman of Gana Education Society, Kana Taluka Anand District Kaira.
- (24) Order No. TNC-VCT-SR-37 dated 29-3-75 in the case of Shri Ganshyambhai Kuberbhai Patel of Palana Taluka Nadiad District Kaira.
- (25) Order No. TNC-VCT-SR-9 dated 29-3-75 in the case of Shri Virajibhai Kanjibhai partner of M/s. Megajibhai & Kanjibhai Patel of Borsad Taluka Borsad in the District of Kaira.
- (26) Order No. TNC-VCT-SR-14 dated 29-3-75 in the case of Shri Vithalbhai Maganbhai Patel of Pij Taluka Nadiad in the District of Kaira.
- (27) Order No. TNC-VCT-SR-155 dated 29-3-75 in the case of Shri Kalidas Maganbhai Patel of Malai Taluka Thasara in the District of Kaira.
- (28) Order No. TNC-VCT-SR-38 dated 29-3-75 in the case of Eimes Elcon (India) Limited, Vallabh Vidyanagar Taluka Anand in the District of Kaira.
- (29) Order No. TNC-VCT-SR-124 dated 29-3-75 in the case of Shri Gansyambhai Ambalal Patel of Matpur and Prubhulal Gokaldas Patel of Shakkerpur Taluka Cambay in the District of Kaira.
- (30) Order No. TNC-VCT-SR dated 29-3-75 in the case of Shri Raojibhai Ashabhai Patel of Dabhan Taluka Nadiad in the District of Kaira.
- (31) Order No. VCT-SR-85/74 dated 14-3-75 in the case of Dineshchandra Chbotatal Chahwala & Mahadevrao Bhimrao Nikam, Chief Promoters, Hariom Industrial Cooperative Services Society, Surat.
- (32) Order No. VCT-SR-83/74 dated 14-3-75 in the case of The President Shri Jayantilal G. Vakharia Sheth Dali Chand Virchand Shroff Ashaktashram Hospital, Surat.
- (33) Order No. VCT-SR-286/74 dated 25-3-75 in the case of Secretary Baroda Rayon Corporation, Surat.
- (34) Order No. VCT-SR-101/74 dated 27-3-75 in the case of Shri Noshin Jamshedji Gheyara and Manek Jamshedji Gheyara of Surat.
- (35) Order No. VCT-SR/19/73 dated 26-3-75 in the case of Alembic Glass Industries Limited, Baroda.
- (36) Order No. VCT/WS/872/75 dated 15-3-75 in the case of Shri Arjan Lakhmshi Patel partner of M/s. Patel Brothers & Company, Joravarnagar District, Surendranagar.
- (37) Order No. VCT/WS/424, dated 15-3-75 in the case of Shri Natubhai A. Mehta partner of Priti Machine Tools Corporation, Surendranagar
- (38) Order No. VCT-WS-928 dated 24-3-75 in the case of Shri G. K. Seth, partner of M/s. Indictro Ceremix, Surendranagar.
- (b) A statement (Hindi and English versions) showing (i) reasons for delay in laying the above Orders and (ii) for not laying the Hindi versions thereof.
- [Placed in Library. See No. LT—9504/75.]

REVISED ESTIMATES FOR 1974-75 AND BUDGET ESTIMATES FOR 1975-76 OF EMPLOYEE'S STATE INSURANCE CORPORATION

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): I beg to lay on the Table a copy of the Revised Estimates for the year 1974-75 and Budget Estimates for the year 1975-76 (Hindi and English versions) of the Employee's State Insurance Corporation, under section 36 of the Employees' State Insurance Act, 1948. [Placed in Library. See No. LT—9505/75.]